

THE HIGH COURT AT CALCUTTA**NOTIFICATION****Advertisement No. 1970-RG****Dated, the 16th day of April, 2026**

Applications on plain paper of Legal Size (8.5" X 14"), either neatly hand-written or typed, are invited from eligible Indian citizens who fulfill the following and other eligibility conditions as on the date of this advertisement for filling up **two (02) posts of Software Developers** on purely contractual basis, initially, for a period of six (06) months with consolidated pay of Rs. 33,000/- per month. The engagement will be guided by the provision of F.D. Memo No. 5859-F(Y) dated 22/07/2013 and subsequent Orders thereto.

Essential Qualifications :-

1st Class MCA or 1st Class M.Sc. in IT/Computer Science or 1st Class B.E. in IT/Computer Science or 1st Class B. Tech in IT/Computer Science with skill in software design, development, documentation and Implementation.

Preference :-

Candidates with **1 to 2 years of development experience** in any of the following areas will be preferred:

PHP with PostgreSQL/MySQL or any database,

or

Mobile Development,

or

Frontend (UI/UX) development using technologies such as Node.js or similar technologies.

Work Profile :-

Development of integrated application software (web/mobile) using the latest frameworks in open-source technologies (e.g. PHP, PostgreSQL, MySQL). Mobile development using open source technology stack such as Java, Kotlin, Swift, and Objective-C etc., along with mobile development frameworks and cross-platform tools. Design and development of UI/UX and frontend using frameworks such as Node.js, Angular, or other similar technology stacks. Database administration in PostgreSQL and similar databases. Testing, installation, deployment of application, imparting training and other related activities.

Age Requirement :-

Not less than **18 years** and not more than **40 years** as on **1st day of January, 2026**.

Mode of Selection :-

The method of selection process shall consist of Viva-voce/Interview (consisting of 50 marks).

Note : Candidates may prepare and present a PowerPoint presentation (maximum 10 slides) using MS PowerPoint, highlighting their relevant work experience and responsibilities. The presentation duration should be between 5 to 10 minutes.

Fees :-

Each application must be accompanied by application fees of **Rs. 600/-** (Rupees Six Hundred only) by Indian Postal Order, which must be purchased on a date after publication of advertisement and drawn in favour of the Registrar General, High Court, Calcutta and payable at G.P.O. at Kolkata.

Essential Supporting Documents Required :-

1. Two recent and identical passport size (coloured) photographs duly signed by the candidate on the front portion of application (one to be pasted on the top right corner

of the application and others to be stitched/stapled with the application).

2. One self-addressed envelope of the size of 25 cm x 11 cm with postal stamp of Rs. 60/- affixed on the envelope for further communication from this end through registered/speed post.
3. Photocopy of self-attested document in support of date of birth (Madhyamik or equivalent certificate/Admit card).
4. Photocopy of self-attested documents in support of educational qualification.
5. Photocopy of self-attested documents in support of experience profile.
6. Indian Postal Order to be enclosed with the application.

In absence of any essential supporting document(s) as mentioned above in Point No. 1 to 6, the candidature of the candidate will summarily be rejected.

Closing Date:-

The application must be submitted in closed envelope, superscribing thereon the particular post applied for to the undersigned within **4:45 P.M.** on or before **20th May, 2026**. Applications reaching after the last date shall not be considered, even though the same are posted well in advance.

Submission of Application: Each application must be submitted in a closed envelope mentioning therein the post applied for on the left top corner of the envelope, which shall have to reach the following address by post or by hand (only on working days) within **4:45 P.M. on or before 20th May, 2026**.

**“Joint Registrar (General Administration),
General & Establishment Section, Appellate Side, Main Building (Ground Floor),
High Court at Calcutta,
3, Justice Radhabinod Pal Sarani,
Kolkata-700 001”**

General Instructions :-

1. Admit cards containing Venue, Date and Time of the Test will be sent to the candidates whose applications will be considered to be in order in all respect, by post. Candidates called for Test shall be required to appear at their own expenses.
2. Admission to the test/examination will be deemed provisional, subject to verification and determination of the candidate's eligibility and suitability in all respect. If at any stage of the process, a candidate is found to be ineligible for admission to the test in terms of the Notice, his/her candidature shall be cancelled without making any reference to him/her and without assigning any reason.
3. Application must contain the following particulars:- (1) Full name of the candidate (in capital letters), (2) Father's/Husband's Name, (3) Date of Birth, (4) Address (Present and Permanent, along with PIN code) with Telephone/Mobile number and E-mail Id, (5) Educational Qualifications, (6) Nationality, (7) Experience details, (8) Details of depositing application fees i.e. Indian Postal Order No., Date and Amount and (9) Full signature of the candidate with date must be given at the bottom of the application.
4. **Incomplete applications/unsigned applications/application submitted without proper application fees and requisite documents will be summarily rejected. The application fees is not refundable in any case.**
5. In case of any dispute, the decision of the Hon'ble The Chief Justice/Acting Chief Justice shall stand final.
6. For further announcement, all concerned are requested to follow the Court's website www.calcuttahighcourt.gov.in.

**Sd/-
Registrar General
High Court at Calcutta**

Dated, Calcutta, the 16th day of April, 2026